

No. A-45011/13/2017-Ad. I

भारत सरकार/ Government of India

कारपोरेट कार्य मंत्रालय/ Ministry of Corporate Affairs

5<sup>th</sup> floor, 'A' Wing, Shastri Bhawan  
New Delhi-110001  
22<sup>nd</sup> June, 2017

**OFFICE ORDER**

Goods and Services Tax (GST) would be rolled out throughout the country with effect from 1<sup>st</sup> July, 2017. To provide all possible support for the roll out of GST, Ministry has set-up a 'GST Facilitation Cell' under the Economic Adviser, Ministry of Corporate Affairs. The Cell will be in touch with all Stakeholders as well as Professional Institutes (PIs) and Industry Associations.

- 2. This issues with the approval of Secretary (CA).

  
(J S AUDHKHASI)

Deputy Secretary to the Government of India

- 1. PS to CAM/MOS
- 2. Office of Secretary/AS/ DGC&A/JS (B)/JS(K)/JS(AC)/JS(G)/Adv. (Cost)
- 3. All RDs/ROCs/OLS
- 4. All other Officers/Sections of the Ministry
- 5. SFIO/CCI/CAT/IICA/NCLT/NCLAT
- 6. e-Governance Cell for uploading the order in the open page of the Ministry's website
- 7. Copy to File No. A-45011/6/2015-Ad.I
- 8. Guard file

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22/6/17  
B/JS (CAM)/ADP/AS  
ADP/AS  
22/6/17  
STA (PA)